

MINUTES OF EFC NO. 07/AM13 DATED 18.10.2002

Meeting No. 7/AM12 of EXIM Facilitation Committee (EFC) was held on 18.10.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri V.K. Srivastava, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Sinha, IA, | DIPP |
| 2. | Shri V.K. Tyagi, Dy. IA | D/o Pharma |
| 3. | Dr. S.K. Dutta, Asstt. Comm. | D/o AHD&F |
| 4. | Shri R.K. Soni, S.O. | MHA |
| 5. | Shri. Hardeep Singh, Jt.DGFT | DGFT |
| 6. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 7. | Sh. D.C. Katoch, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 157 Cases)

3.1 Following **43 (Forty Three)** requests for import were **approved:-**

S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (D/o AHD&F)						
	6	Hester Biosciences Ltd., Ahmedabad 01/53/8/6570/AM12/H-40/IC	15.03.12	700000 nos of SPF Eggs	462.14	Approved 3,50,000 Nos. SPF Eggs, as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-52/2012-Trade dated 9.10.12.
	9	Mebajeona Stud Farm, Muktsar 01/53/8/230/AM13/M-21/IC	1.8.12	One Stallion & Six Broodmares	90	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-126/2012-Trade dated 3.10.12.
	14	Track Supreme Stud, Chandigarh 01/53/8/266/AM13/T-17/IC	31.08.12	4 Nos of Broodmares	40	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM OM No.102-139/2011-Trade dated 3.10.12.
	15	Jaipur Riding and Polo Club, Jaipur 01/53/162/554/AM13/J-15/IC	22.08.12	8 Nos of Polo Pony	400	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-86/2011-Trade dated 3.10.12 has given no objection.
	18	Amrita Vishwa Vidapeetham 01/53/8/250/AM13/A-38/IC	16.08.12	1 Nos. OF Vx2 Rabbit Tumor Cell Line	0.75	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-136/2012-Trade dated 5.10.12 has

						given no objection.
	19	Manjri Horse Breeders Farm Pl. Ltd. 01/53/8/242/AM13/M-25/IC	13.08.12	21 Nos. of Stallion / Colt/ Broodmare/Filly	1350	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-151/2011-Trade dated 3.10.12.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	22	Action Polo Equestrian Foundation, Delhi 01/53/8/252/AM13/A-39/IC	22.08.12	3 Nos of Polo Ponies	29	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-129/2012-Trade dated 3.10.12.
	24	Sipra Labs Ltd., Hyderabad 01/53/162/383/AM13/S-40/IC	22.08.12	Rats / Mice - 180 Nos.	6.74	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-130/2012-Trade dated 4.10.12.
	25	Raptakos Brett & Co Ltd., Mumbai 01/53/8/254/AM13/R-20/IC	22.8.12	8 Nos. of Broodmares	605	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-134/2012-Trade dated 3.10.12 .
	29	Exhilaration Stud, Pune 01/53/8/284/AM13/E-20/IC	10.9.12	6 Nos of Broodmares	300	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-142/2012-Trade dated 3.10.12 .
	32	Poonawalla Astonish Stud P. Ltd., Pune 01/53/8/283/a/AM13/P-20/IC	10.9.12	6 Nos of Broodmares	300	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-141/2012-Trade dated 3.10.12.
	33	Shri Ram Farm, Jaipur 01/53/8/285/AM13/S-58/IC	10.9.12	3 Nos of Broodmares	80	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-136/2010-Trade dated 3.10.12.
	38	Jai Govind Stud & Agricultural Farm, Jaipur 01/53/8/288/AM13/J-16/IC	10.9.12	1 Nos Stallion & 6 Nos of Broodmares	250	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No D/o AHD&F vide O.M. No.102-137/2010-Trade dated 3.10.12.
	39	Poona stud Farm P. Ltd., Pune 01/53/8/293/AM13/P-21/IC	10.9.12	6 Nos of Broodmares	300	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-141/2012-Trade dated 3.10.12.
	41	Kapila Agro Farms, Hyderabad 01/53/8/229/AM13/K-9/IC	1.8.12	5000 units Frozen Bovine Semen	33.18	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-123/2012-Trade dated 10.10.12.
PART-IV (DGCA)						
6.	1	Mahindra & Mahindra	10.10.12	1 Nos of EC	3481.92	Approved as per the

		Ltd., Mumbai 01/53/8/341/AM13/M-37/IC		135 P2 Helicopter		recommendations DGCA conveyed vide letter No.5-2003/2010.A1(2) dated 3.7.12 .
7.	2	Nirma Ltd., 01/53/8/357/AM13/N-32/IC	18.10.12	One Helicopter Agusta Westland AW109SP	3696.31	Approved as per the recommendations DGCA conveyed vide letter No.5-2156/2012.A1(2) dated 14.9.12

PART-VIII (MOEF)

8.	15	Core Centric Engineering Solutions P Ltd., Pune 01/53/8/621/AM12/C-49/IC	1.2.12 & 11.7.12	3180 Nos. of Rejected / Damaged integrated Circuit Board	0.64	Approved as per the recommendations of MOEF & DIT conveyed vide OM No.5-4/2012-HSMD dated 25.5.12 letter dated 26.9.12 respectively.
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Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
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PART-IX (MOEF(O))

	5	ETA General P. Ltd., Chennai 01/53/8/270/AM13/E-19/IC	31.08.12	147,000 Nos of Conditioners Containing R-22 Gas	29120	Approved as per the recommendations MOEF conveyed vide letter No.11/2/2012-OC dated 28.9.12.
	6	Waves, Chennai 01/53/8/307/AM13/W-12/IC	18.9.12	11,120 Nos. of Air conditioners containing R-22 Gas	1651.09	Approved as per the recommendations MOEF conveyed vide letter No.11/1/2012-OC dated 10.10.12.
	8	Navin Fluorine International Ltd., Mumbai 01/53/8/290/AM13/N-24/IC	11.9.12	1 Kgs of 1- Chloro 2- Fluoro Ethane	0.025	Approved as per the recommendations MOEF conveyed vide letter No.11/2/2012-OC dated 5.10.12.
	9	Navin Fluorine International Ltd., Mumbai 01/53/8/293/AM13/N-27/IC	11.9.12	25 Gms of 1,2- Dichloro-1- Fluoro Ethane	0.03705	Approved as per the recommendations MOEF conveyed vide letter No.11/2/2012-OC dated 5.10.12.
	12	Mitsubishi Electric India P. Ltd., New Delhi 01/53/8/321/AM13/M-32/IC	27.9.12	31930 Nos of Air conditioner with HCFC 22 (R22) Gas	5239.98	Approved as per the recommendations MOEF conveyed vide letter No.11/1/2012-OC dated 10.10.12.
	13	Best Trading, Chennai 01/53/162/818/AM13/B-23/IC	3.10.12	5000 Nos of Airconditioners with R-22 Gas	1505.62	Approved as per the recommendations MOEF conveyed vide letter No.11/1/2012-OC dated 10.10.12.
	15	Sri Kamakshi Enterprises, Chennai 01/53/162/824/AM13/S-64/IC	3.10.12	6300 Nos of Airconditioners with R-22 Gas	1897.08	Approved as per the recommendations MOEF conveyed vide letter No.11/2/2012-OC dated 10.10.12. However, quantity may be restricted to 5000 Nos. being a new unit.

PART-X (MOEF(M))

PART-X (MOEF)						
16.	11	Chief Conservator of Forests (Territorial) Nashik, 01/53/162/602/AM13/C-24/IC	30.08.12	5 Syringe Projectrs & Accessories	2.28	Approved as per the recommendations of MOEF conveyed vide their O.M. No.3-6/2010-WL-I(Pt) dated 5.10.12.
PART-XI (PESO)						
17.	4	Schlumberger Asia Services Ltd., Mumbai 01/53/8/269/AM13/S-54/IC	31.08.12	Explosives as detailed in the Application	41.013	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)/60/2009-V dated 27.9.12.
PART-XVI (MHA)						
	1	Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.12	15 Nos. Night Vision Binocular	5.71	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.10.12.
	6	Reliance Port & Terminals Ltd., Gujarat 01/53/8/35/AM12/R-3/IC	19.4.12	24 Nos. Ground Penetrating Radar (GPR) comprising various items as detailed in the agenda	3.76	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.10.12.
S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	11	Rajatdeep Overseas P Ltd., Delhi 01/53/8/157/AM13/R-10/IC	13.6.12	90,000 Nos. Parts of Car Alarm System	100	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.10.12.
	13	National Security Guard, Delhi 01/53162/645/AM13/N-23/IC	7.9.12	One Hydraulic Ladder Mounted on Vehicle (Euro-III Engine)	370.66	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.10.12.
	15	Broadcast Engineering Consultant Estate, New Delhi 01/53/8/310/AM13/B-22/IC	19.9.12	5 Nos of Binocular Day-cum night with video recording Model: SM-3DB Series	12.3	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.10.12.
	16	Reliance Ports & Terminal Ltd., Jamnagar 01/53/8/317/AM13/R-24/IC	24.9.12	1 set of Transceiver, Automatic Identification system Moedl, Type-AIS A to N MANDO 303	7	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.10.12.
	17	Trident Infosol P. Ltd.,	11.9.12	12 Nos of	2.32	Approved as per the recommendations

		New Delhi 01/53/8/295/AM/#/T-19/IC		Holographic Weapon Singh		of MHA conveyed vide O.M. No.IV- 24011/5/2012-Prov.I dated 18.10.12.
	19	Police Department, Kerala 01/53/162/813/AM13/K- 12/IC	28.9.12	01 Nos of water jet disrupter (Model-WJD-1), 100 Nos of Cartridges	11.25	Approved as per the recommendations of MHA conveyed vide O.M. No.IV- 24011/5/2012-Prov.I dated 18.10.12.
	21	Dy. Inspector General/CISF, Mumbai 01/53/162/653/AM13/C- 27/IC	10.9.12	1 Nos of Re 70m3 plus water Jet Disrupter	not given	Approved as per the recommendations of MHA conveyed vide O.M. No.IV- 24011/5/2012-Prov.I dated 18.10.12.
	22	CISF, New Delhi 01/53/8/323/AM13/C- 31/IC	28.9.12	7 Nos of water Jet and 70 Cartridges	52.85	Approved as per the recommendations of MHA conveyed vide O.M. No.IV- 24011/5/2012-Prov.I dated 18.10.12.
	25	SRG Techno P Ltd, Jammu 01/53/162/454/AM11/S-30/IC	22.8.12	Retention of imported SA-8 Pepper Ball Air Powered Non Lethal, Non Pyrotechnic Launcher	The Committee after due deliberations decided to extend the re-export period upto 31.3.2013.	
19.	26	DG of Police, West Bengal 01/53/162/636/AM13/C-26/IC	5.9.12	1 No Water Jet Disrupter & 50 Nos. of Cartridges	9.7	Approved as per the recommendations of MHA conveyed vide O.M. No.IV- 24011/5/2012-Prov.I dated 18.10.12.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
20.	2	Oswal Tradrs & Travels P Ltd., Agra 01/53/8/289/AM13/O-2/IC	11.9.12	2 Nos. of AB=20 Tethered Helium Balloon consist of (i) Envelope Equipment and (ii) Primary Winch (iii) Low Mooring Winch (iv) Gondola Equipment as detailed in the application	222.32	The Committee decided to approve the case subject to the conditions imposed by the O/o District Collectorate, Agra vide their letter No.7237 dated 16.8.12 and subject to all local Municipal Laws.
21	3	Jasch Industries Ltd	28.9.12	10 Nos of	12.57	Approved as per the recommendations

1.	3	Delhi 01/53/8/326/AM13/J-18/IC		Radioactive Material Kr-85 7.4Bq (200mCi)		Approved as per the recommendations of D/o Atomic Energy conveyed vide letter No.AERB/RSD/NR201/2012/11416 dated 12.9.12.
2.	4	Jasch Industries Ltd., Delhi 01/53/8/325/AM13/J- 17/IC	28.9.12	6 Nos of AM241 (37GBq (ICi) and 4 Nos of Radioactive Material AM- 241 111 GBq (3Ci)	55.74	Approved as per the recommendations of D/o Atomic Energy vide letter No. No.AERB/RSD/NR201/2012/8739 dated 16.9.12 and No.AERB/RSD/NG/NR201/2012/10490 dated 23.8.2012.
3.	7	Raizada Exports, Delhi 01/53/8/671/AM12/R- 48/IC	15.3.12 & 22.8.12	2480 MTs + 2480 MTs Pepper for two years i.e. 2011- 12 and 2012- 13.	4340 + 4340	Approved as per the recommendations of FT(SA) Division, DoC conveyed vide their O.M. No.05/3/2010-FT(SA) dated 4.9.12 as per Public Notice No. 69 dated 21.11.2006, under ISLFTA.

3.2 Following **102** applications for import were deferred as comments from the concerned Ministries have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (D/o AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.12	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F and informed from the applicant.
	2	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.12	Kunafin (parasitic wasps of house and stable flies)-- -4050 Kgs.	100	Deferred for want of comments from Dte.of Plant Protection, Quarantine & Storage, Faridabad.
	5	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.12	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	8	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.12	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of comments from D/o AHD&F and information from the applicant.
	10	Connexios Life Science Ltd., B'lore 01/53/162/381/AM13/C-18/IC	13.7.12	2580 Nos. Rats/Wistar as detailed in the application	248	Deferred for want of comments from D/o AHD&F and information from the applicant.
	12	Sunshine Aquarium, Chennai 01/53/162/388/AM13/S-39/IC	18.7.12	50,000 Nos. Ornamental Fishes	15	Deferred for want of comments from D/o AHD&F.
	13	Exotic World Fish Aquarium & Pets Mumbai, 01/53/8/182/AM13/E- 16/IC	4.7.2012	6 Pcs of Live Sheep and Goats (Lama)	1	Withdrawn as the case has already been rejected in the past.

						E-C meeting held on 16.8.2012.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	16	National Centre For Cell Science, Pune 01/53/162/521/AM13/N-18/IC	14.08.12	140 Nos of Live Mice	20.96	Deferred for want of comments from D/o AHD&F and informed from the applicant.
	17	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	Deferred for want of comments from D/o AHD&F and informed from the applicant.
	20	National Centre For Cell Science, Pune 01/53/162/534/AM13/N-19/IC	14.08.12	60 Nos of Live Mice	9.85	Deferred for want of comments from D/o AHD&F.
	21	Amrita Centre For Nanosciences 01/53/8/249/AM13/A-37/IC	14.08.12	50 Nos of see through Medaka, 50 Nos of Qurt Medaka, 50 Nos of Dr. R. Medaka	0.054	Deferred for want of comments from D/o AHD&F.
	23	Syngene International Ltd., Bangalore 01/53/8/248/AM13/S-44/IC	14.08.12	93 Vails Sprague-Dawley Rat Sample Tissues	1.67	Deferred for want of comments from D/o AHD&F and informed from the applicant.
	26	Piramal Healthcare Ltd., Mumbai, 01/53/8/154/AM13/P-15/IC	12.06.12	1700 Kg of AIN-76A Rodent Diet with 60% Fructose, Rodent Diest with 10 Kcal% Fat, Rodent Diest with 45 Kcal% Fat, Rodent Diest with 60 Kcal% Fat	17.34	Deferred for want of comments from D/o AHD&F and information from the firm.
	27	Duo Farms, Chennai 01/53/8/320/AM13/D-10/IC	25.9.12	423,000 Nos. of Ornamental Fishes	80.45	Deferred for want of comments from D/o AHD&F.
	28	Uttarakhand Livestock Development Board, Dehradun 01/53/8/217/AM13/U-7/IC	04.09.12	1,71,350 Units (Straws) of Frozen Bovine Semen of HF and Jersey bulls	145.51	Deferred for want of comments from D/o AHD&F.
	30	Equine Club Horse Riding, Kerala 0153/8/316/AM13/E-25/IC	24.9.12	3 Nos of Horses	7.04	Deferred for want of comments from D/o AHD&F.
	31	TCG Lifesciences Ltd., Kolkata 01/53/162/704/AM13/T-20/IC	01.9.12	1000 Nos of Mice & Rat	56.3	Deferred for want of comments from D/o AHD&F.
	34	CCMB, Hyderabad 01/53/162/709/AM13/C-29/IC	14.9.12	Zebra Fish Embryos & Mice as per ANF-2B	2.32	Deferred for want of comments from D/o AHD&F.
	35	Saamir International, New Delhi 01/53/8/318/AM13/S-63/IC	25.9.12	5000 Nos of Sheep (Dumba)	50.58	Deferred for want of comments from D/o AHD&F.
	36	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125.00	Deferred for want of comments from D/o AHD&F.

	37	Centre for stem cell Research, Vellore 01/53/162/705/AM13/C-28/IC	14.9.12	188 Nos of Mice	16.91	Deferred for want of comments from D/o AHD&F.
	40	CSIR-Central Drug Research Institute, Lucknow 01/53/162/828/AM13/C-33/IC	04.10.12	Mouse as detailed in the application	NIL	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)			—	—	—	
	1	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.12	3000 MTs Polytetrafluoroethylene PTEE Scrap	7.72	Deferred for want of reply from C&PC.
	2	Shah Products, Jamnagar 01/53/8/178/AM13/S-35/IC	02.07.12	400 M.T. Acrylic Plastic Scrap	95.2	Deferred for want of comments from MOEF.
	3	Solvay specialities India P. Ltd., Gujarat 01/53/8/181/AM13/S-36/IC	05.07.12	2600 Kgs of Sulfolane	6.3	Deferred for want of reply from C&PC.
	4	Chirag Enterprises, Jamnagar 01/53/162/823/AM13/C-32/IC	03.10.12	1000 M.T. of Acrylic Plastic Scrap	308	Deferred for want of reply from C&PC and MOEF.
	5	Nikhil Thermoplast Ltd., Delhi 01/53/8/324/AM13/N-28/IC	28.9.12	1000 Mts of Plastic/Rubber Scrap	192.5	Deferred for want of reply from C&PC and MOEF.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	6	Vijay Chemicals Industries, Navi Mumbai 01/53/8/304/AM13/V-11/IC	17.9.12	30 MT of Barbituric Acid	112.2	Deferred for want of reply from C&PC.
PART-III (Heavy Industry)			—	—	—	
29.	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.12	Second hand tools as detailed in the application	19.17	Deferred for want of comments from DHI and information from the firm.
PART-V (M/o DEFENCE)			—	—	—	
	1	Tata Motors Ltd., Mumbai 01/53/8/274/AM13/T-18/IC	5.9.12	3 Nos of (1) Deutz Engine type TCD 2015v6, (2) LSG 1000 transmission drawing No. 4221.600.016 and (3) Armoured Sumo Capsule Cab	479.79	Deferred for want of comments from Ministry of Defence.
	2	Larsen & Toubro Ltd., Mumbai 01/53/8/327/AM13/L-8/IC	28.9.12	2 Nos of Hydraulic Power Control Unit, 2 Nos of Back-up Control Unit & 2 Nos of Harness	15.37	Deferred for want of comments from Ministry of Defence.
PART-VI (DIPP)			—	—	—	
	1	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.12	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
	2	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.12	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF.
	3	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-6/IC	9.5.12	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred for want of comments from MOEF.
	4	Soham Industries, Indore 01/53/8/80/AM13/S-44/IC	24.7.12	400 MTs Lead Battery Scrap as per ISRI	132	Deferred for want of comments from MOEF.

		01/53/162/444/AM13/S-41/IC		covered by ISRI Code work Rains and Rono		comments from MOEF.
	6	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for examination on file.
	7	Ample Enterprises, Mumbai 01/53/8/328/AM13/A-47/IC	01.10.12	300 Nos of used photo copier Machines/digital Multifunction Print & Copying Machines	98.2	Deferred for want of comments from MOEF and DIT.
	8	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for examination on file.
	9	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for examination on file.
	10	N.R. Polymers, Hyderabad 01/538/273/AM13/N-22/IC	4.9.12	4500 MTs of Used Tyre Scrap	54.5	Deferred for examination on file.
	11	Larsen & Toubro Ltd., Kolkata 01/53/8/315/AM13/L-7/IC	25.9.12	(i) 500 Nos of Doka Eurex Props 20-550, (ii) 5000 Nos of Hunnebeck Props 20-550 (iii) 5000 Nos of Hunnebeck Props 20kn-550CM	315.13	Comments awaited from DIPP
	12	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and graules obtained there from (Type Chips)	2174.04	Deferred for examination on file.
	13	Epcos India P. Ltd, Kolkata 01/53/8/308/AM13/E-22/IC	18.9.12	2000 Kgs of Zirconia Oxide Powder	22.2	Defer for want of comments form DIPP and DIT.
	14	Kothari Metallurgical Exports P Ltd., 01/53/8/172/AM13/K-6/IC	25.6.12	Lead Scrap as per ISRI Code Rails - 1900 MTs	1213.8	Defer for next meeting as the representative of MOEF was not present in the meeting.
	15	Gravita India Limited, Jaipur 01/53/8/224/AM13/G-16/IC	27.7.12	Lead Scrap as per ISRI Rains - 2000 MTs	946.2	
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	16	ILA Industries, Agra 01/53/8/65/AM13/I-5/IC	3.5.12	2500 MTs Waste, Paring and Scrap of Rubber (Other than hard rubber)	89.1	Deferred for examination on file.

PART-VII (ICMR)

	1	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-33/IC	13.03.12	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred for want of comments from ICMR.
	2	Astra India P. Ltd. Bangalore 01/53/162/437/AM13/A-33/IC	23.7.12	2 Nos of Klebsiella Pneumonia ARC 3802, 2 Nos of Klebsiella Pneumonia ARC 3803, 2 Nos of Klebsiella	Nil	The Committee noted that the policy for SCOMET will come into picture when it is for

				Pneumonia ARC 3506		Exports whereas in this case item is required for imports. Therefore, ICMR may be requested to furnish their comments on its importability.
ART-VIII (MOEF)						
	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.12	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of comments from MOEF and M/o Steel.
	2	Sardar Metal & Alloys Ltd., AP 01/53/8/133/AM13/S-22/IC	5.6.12	10,000 MTs MNO Slag	7500	Deferred for want of comments from MOEF and M/o Steel.
	3	Hira Power and Steels Ltd. Raipur 01/53/8/156/AM13/H-13/IC	12.6.12	2000 MT Ferro Manganese SLAG	1119	Deferred for want of comments from MOEF and M/o Steel and information from the firm. A last reminder may be issued to the firm. If no reply is received till next meeting, the case may be closed.
	4	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/IC	25.6.12	2000 MT Ferro Manganese SLAG	8000	Deferred for want of comments from MOEF and M/o Steel and information from the firm.
	12	Sony India Software Centre P. Ltd., Bangalore 01/53/162/761/AM13/S-62/IC	19.9.12	01 Nos of Transistro Radio-Type-TR-610, 01 Nos of 5 Inch B/W Portable Transistor TV-Type-TV5-303	0.48	Deferred for want of comments from MOEF& DIT
ART-IX (MOEF(O))						
	1	Ambitious Markerting, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.12	4200 Units of Air ers	509.53	Deferred for want of comments from MOEF(O) and information from the firm. A last reminder may be issued to the firm giving 15 days time to furnish the reply.
	2	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.12	300 MTs HCFC 141 B	424.32	Deferred for want of comments from MOEF(O) and information from the firm. A last reminder may be

						reminder may be issued to the firm giving 15 days time to furnish the reply.
	3	El Dupont India Private Ltd., G'gaon 01/53/8/127/AM13/E-11/IC	1.6.12	100,000 Kgs D 10206780 Dupont TM Suva ® MP 39 - ITK	242.45	Deferred for want of comments from MOEF(O) and information from the firm. A last reminder may be issued to the firm giving 15 days time to furnish the reply.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	4	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.12	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of comments from MOEF(O) and information from the firm. A last reminder may be issued to the firm giving 15 days time to furnish the reply.
	7	Manali Petrochemicals Ltd., Chennai 01/53/8/301/AM13/M- 30/IC	17.9.12	800 MTs of Dichloro Fluoro Ethane HCFC 141 B	977.04	Deferred for want of comments from MOEF(O)
	10	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N- 26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.049	Deferred for next meeting.
	11	Navin Fluorine International Ltd., Mumbai 01/53/8/291/AM11/N-25/IC	11.9.12	1 Kg of Monochloro Monofluoro Methane	0.0217	Deferred for want of comments from MOEF(O) and information from the firm.
	14	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloriodomethane	19.48	Deferred for want of comments from MOEF(O).
	16	Dow Chemicals International P Ltd., Mumbai 01/53/8/343/AM13/D-13/IC	11.10.12	500 MTs of HCFC 141 B, 1,1-Dichloro-1-Fluoroethane	681.15	Deferred for want of comments from MOEF(O).
	17	Import of Refrigerant Gases in various Cylinders / Cans 01/53/162/Misc/AM13/P-24/IC	2.10.12	Import of Refrigerant Gases in various Cylinders / Cans		Deferred for next meeting and the representative of MOEF(O) may also be called for the same.
PART-X [MOEF(WL)]			—	—	—	
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.12	Sandal wood (AFRICAN)- -100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/AM12/S- 121/IC	14.12.12	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).

	3	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.12	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	4	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
	5	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	6	Burberry India P Ltd., Delhi 01/53/8/106/B-9/AM13/IC	23.5.12	52,000 Buttons made of 100% mother of pearls stitched on shirts and Dersey wear	33.98	Deferred for want of comments from MOEF(WL).
	7	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.12	Lion Trophy - 1	nil	Deferred for want of comments from MOEF(WL).
	8	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoise shell Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	9	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.12	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	10	National Zoological Park, New Delhi 01/53/8/241/AM13/N-17/IC	13.08.12	55 Units Syring Projector & Accessories as detailed in the application	1.43	Deferred for want of comments from MOEF(WL).
	12	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizres (Mother of pearl)-shell beads	11.19	Deferred for want of comments from MOEF(WL).
75.	13	Yashica Instruments Inc, New Delhi 01/53/8/319/AM13/Y-1/IC	25.9.12	2 Nos of Veterinary Equipment/Tranquilizer Equipment GUN (JMSP)	4.5	Deferred for want of comments from MOEF(WL).
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-XI (PESO)			—	—	—	
	1	Eco Breking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.12	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.12	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.12	10 Million Mtr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of information from the firm and if no reply is received till next meeting, the case may be closed.
	5	Focus Energy Ltd., New Delhi 01/53/8/313/AM13/F-4/IC	20.09.12	1280 Nos of Charge, 39 Gram HMX SDP Connex Part No. EC2-40A3922-PC/2020-3021-004 1111	44.16	Deferred for want of comments from PESO.

				NO/2020-0321-004 ON No. 0440		
	6	Focus Energy Ltd., New Delhi 01/53/8/314/AM13/F- 5/IC	20.9.12	Explosive as per ANF2B	8.06	Deferred for want of comments from PESO.
PART-XII(PHARMA)						
	8	Aart Industries Ltd., Mumbai 01/53/8/296/AM13/A-42/IC	13.9.12	40.08 Kgs of Bromo Fluoro Methane	46.98	Deferred for want of comments from D/o Pharma.
	9	Emcure Pharmaceuticals Ltd., Pune 01/53/162/711/AM13/E- 21/IC	17.9.12	0.05 Gm of Midazolam System Suitability Mixture, 0.50 Gm of Chlordiazepoxide	0.77	Deferred for want of comments from D/o Pharma.
	10	Emcure Pharmaceuticals Ltd, Pune 01/53/162/764/AM13/E- 24/IC	19.9.12	(i) 4,77,700.00 Nos of Midazolam, (ii) 55,107.00 Nos of Diazepam, (iii) 1,34,235.00 Nos of Loraepam	6.67	Deferred for want of comments from D/o Pharma.
	11	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloriodomethane	19.48	Deferred for want of comments from D/o Pharma.
PART-XVI(MHA)						
	2	National Security Guard, ND, 01/53/8/679/AM-12/N-35/IC	21.03.12	346 nos of Laser Aiming Device for MP-5	257.95	Deferred for want of comments from MHA.
	3	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.12	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	4	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.12	One Racon	23.92	Deferred for want of comments from MHA and information from the firm.
	5	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.12	Surveying Instruments	9.14	Deferred for want of comments from MHA and information from the firm. A last reminder may be issued to the firm giving 15 days time to furnish the reply.
	7	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.12	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	8	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.12	Pistol 3 Nos.	US\$32859.38	Deferred for want of comments from MHA and information from the firm. A last reminder may be issued to the firm giving 15 days time to furnish the reply.

	9	Pahwa Manufacturers 01/53/8/00053/AM12/P-6/IC	5.5.12	20000 Projectile wads 32 Gr, 10000 23mm vzero wads & 50000 21 mm Bio orientable wads	3.36	Deferred for want of comments from MHA and information from the firm.
	10	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.12	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	12	MKU (P) Ltd., Kanpur 01/53/162/532/AM13/M-27/IC	17.08.12	2 Pcs for Thermal sight (Telescope for fitting to Arms)	15	Deferred for want of comments from MHA.
	14	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total station with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
	18	Aglie Defsys p. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.9.12	2 Nos of Holographic/Reflex Sight	0.385	Deferred for want of comments from MHA.
	20	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc as detailed in the application	US\$54,932	Deferred for want of comments from MHA.
	23	Elektronik Lab, Mumbai 01/53/8/331/AM13/E-26/IC	05.10.12	1 set of Marine Radar with Accessories as per ANF-2B	4.02	Deferred for want of comments from MHA.
	24	Padmavati Engineer, Paldi, Ahmedabad 01/53/162/624/AM13/P-19/IC	12.09.12	1000 Pcs of GPS & DGPS Vehicle Tracking system with standard accessories	50	Deferred for want of comments from MHA.
PART-XVIII (MISC)			—	—	—	
	1	Department of Horticulture & Cash Crops Development, Sikkim 01/53/162/104/AM13/S-6/IC	1.5.12	500 Kgs Fresh Ginger	6.54	Deferred for want of comments from Min. of Agriculture.
	5	Gujarat Gold Centre, Ahmedabad 01/53/8/264/aM13/G-20/IC	31.8.12	500 Kg. Gold Bars	15000	Deferred for want of comments from Economic Affairs & D/o Revenue.
	6	Bangalore Refinery P. Ltd., Bangalore 01/53/162/596/AM13/B-19/IC	29.8.12	6000 Gram of Gold Dore Bars	165	Deferred for want of comments from Economic Affairs, Reserve Bank of India & D/o Revenue.
PART-XX (P&NG)			—	—	—	
102.	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.12	2000 KL of Waste Oil	1.76	Deferred for want of comments from M/o P&NG

3.3 Following 04 (four) applications were rejected.

S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	3	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.11	2160 Nos. Ornamental Fishes	0.91	The representative of D/o AHD&F informed that they have sought information from the firm vide OM dated 13.1.2012, 15.5.2012 and 16.10.2012. However, the firm has not responded till date. The Committee, therefore, decided to reject the case.
2	4	Provet Genetics Pvt. Ltd., Mharashtra 01/53/8/550/AM-12/P-39/IC	31.01.12	3000 Holstein Friesian Cows	4252.5	The representative of D/o AHD&F informed that they have sought information from the firm vide OM dated 22.2.2012, 14.6.2012, 17.8.2012 and 16.10.2012. However, the firm has not responded till date. The Committee, therefore, decided to reject the case.
S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
3	7	Dwarka Sea World, Delhi 01/53/8/17/AM13/D-1/IC	10.4.12	19,500 Nos. Ornamental Fish	16.21	The representative of D/o AHD&F informed that they have sought information from the firm vide OM dated 20.4.2012, 18.6.2012 and 16.10.2012. However, the firm has not responded till date. He, therefore, recommended the case for rejection. The Committee, therefore, decided to reject the case.
4	11	Ismail Suhab, Bangalore (Pyramids) 01/53/162/465/AM13/I-12/IC	31.7.2012	20 Nos. of Aplacas Male and Female	24	Rejected as recommended by D/o AHD&F vide O.M. NO.102-122/2012-Trade dated 9.10.2012 in view of the potentiality to carry exotic diseases into the country which cannot be detected by the test available in the country.

3.3 Following 07 (Seven) applications were to be examined on file.

S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-XII (PHARMA)						
	1	Ranbaxy Lab, Mohali 01/53/8/207/AM13/P-16/IC	14.07.12	750 Kgs of Light Mineral Oil	2.42	The representative of D/o Pharma informed that they vide letter

		01/53/8/201/AM13/R-10/IC				informed that they were referred to No.36012/7/2012-PI (Norms) dated 18.10.2012 has certified the essentiality of usage of item of import and Actual User status and recommended to consider the application as per policy. The Committee was of the view that D/o Pharma should have given the clear cut NoC as to whether the import should be allowed or not and the quantum. The representative of D/o Pharma informed that as per the practice since 2004, they are giving their comments in this format and applications are being considered on that basis only. The Committee, after due deliberations decided that the case may be submitted on file with previous files of D/o Pharma to the Chairman for a decision. In the meantime, D/o Pharma will furnish a copy of guidelines, if any, on the basis of they are giving such recommendations.
	2	Ranbaxy Lab, Mohali, 01/53/8/208/AM13/R-17/IC	19.07.12	100 Kg of R-(-)-3-Quinuclidino	76.59	
	3	Granules India Ltd., Hyderabad 01/53/162/527/AM13/G-18/ IC	14.08.12	84000 Kgs of Acetic Anhydride	44.28	
	4	Granules India Ltd., Hyderabad 01/53/162/520/AM13/G-17/ IC	14.08.12	84000 Kgs of Acetic Anhydride	44.28	
	5	Granules India Ltd., Hyderabad 01/53/162/528/AM13/G-19/ IC	14.08.12	84000 Kgs of Acetic Anhydride	0.79	
	6	Chemcon Specialty Chemicals P. Ltd., Baroda 01/53/162/597/AM13/C-23/IC	29.08.12	65000 Kgs of 1,3 Dichloro-2-Propanol	120	
	7	Cipla Ltd., Mumbai 01/53/8/305/AM13/C-30/IC	17.9.12	1000 Kg of Bromo Fluoro Methane	1152	

3.4 One application was closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	5	Shri Ram Pistons and Rings Ltd., Delhi 01/53/8/281/AM13/S-59/IC	10.9.12	400 Lbs Metrco 70C Powder 12.5 # Batch W81643 (Not Chromium Powder)	5.2	The Committee noted that item falling under ITC(HS) Code No. 81122100 is freely importable. Therefore, the Committee decided that the attention of the firm may be invited the said ITC(HS) Code and the case may be closed, as no licence is required for this item.

4. Next meeting will be held on 22.11.2012 (Thursday) at 11.00 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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